

THE MINISTER OF MINES AND FUEL (SHRI K. D. MALAVIYA) : (a) and (b) Government are at present considering the report of an Experts Committee which has suggested grading of coals on the basis of calorific value. If this suggestion is implemented, the price structure of coal will have to be fitted in with the new classification, but there is no question of overhauling the price structure by itself.

#### CUT IN THE COST OF STEEL PRODUCTION

\*165. SHRI PANNALAL SAROGI: Will, the Minister of STEEL AND HEAVY INDUSTRIES be pleased to state:

(a) whether Government have decided to cut the cost of production of steel in the Public Sector; and

(b) if so, what are the details of the scheme drawn up in the matter?

THE MINISTER OF STEEL AND HEAVY INDUSTRIES (SHRI C. SUB-RAMANIAM) : (a) and (b) Measures to reduce the cost of steel production and expedite the movement of end-products are constantly under review. Steps are taken to rationalise the working and the methods of production so as to achieve reduction in cost. These matters were also considered in a recent meeting with the General Managers and Directors of Hindustan Steel Ltd. When their attention was drawn to the need for cost reduction and the examination of measures to that end.

**अवधि समाप्त होने के बाद भी भारत में रुकने वाले पाकिस्तानी राष्ट्रिक**

\*१६६. श्री विमलकुमार मन्नालालजी चौरङ्गिया : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क). भारत में किस किस राज्य तथा संघ राज्य क्षेत्र में कितने कितने पाकिस्तानी राष्ट्रिक उनकी बीसा की अवधि समाप्त होने के बाद भी भारत से नहीं गये हैं; और

**(ख). उन के विरुद्ध क्या कार्यवाही की जा रही है ?**

t [PAKISTANI NATIONALS OVERSTAYING IN INDIA

\*166. SHRI V. M. CHORDIA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of Pakistani nationals in each of the States of India and the Union territories, who have not left India even after the expiry of their visas; and

(b) the action being taken against them?]

**गृह-कार्य मंत्रालय में उपमन्त्री (श्रीमती मरगतम् चन्द्रशेखर) : (क) और (ख) सूचना इकट्ठी की जा रही है और प्राप्त होते ही सभा पटल पर रख दी जावेगी ।**

t[THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI MARAGATHAM CHANDRASE- . KHAR) : (a) and (b) The information is being collected and will be laid on the Table of the House, as soon as it is available.]

#### PERMANENT ASSISTANTS IN THE CENTRAL GOVERNMENT

70. SHRI V. M. CHORDIA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of permanent Assistants working in the Central Secretariat as on the 15th January, 1963;

(b) whether Government have taken any decision on the recommendation made in the Second Pay Commission Report regarding methods and procedures of promotion to the Section Officers' Grade; and

(c) what decision, if any, has been arrived at for the introduction of a Selection Grade for senior Assistants?

f[ ] English translation.